

CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Record of Proceedings

Petition No. 267/2010

Subject : Determination of transmission tariff for Barh-Balia kV D/C (quad) line under transmission system associated with Barh-generation HEP, for tariff block 2009-14 period in Northern Region.

Date of hearing : 18.9.2012

Coram : Dr. Pramod Deo, Chairperson
Shri S. Jayaraman, Member
Shri V.S. Verma, Member

Petitioner : PGCIL, New Delhi

Respondents : Uttar Pradesh Power Corporation Limited and 16 others

Parties present : Ms. Swapna Seshadri, Advocate for PGCIL
Shri Daleep Kumar Dhayani, Advocate for PSPCL
Shri Padamjit Singh, PSPCL
Shri R.B. Sharma, Advocate, BRPL

The learned counsel for the petitioner sought a short adjournment as the petitioner has filed a review petition before the Hon'ble Appellate Tribunal for Electricity (hereinafter referred to as "the Tribunal") seeking review of the Tribunal's order dated 2.7.2012 in Appeal No.123/2011. In response to the Commission's observation that the instant petition is to be disposed of within three months as per the directions of the Appellate Tribunal, the learned counsel for the petitioner has submitted that the review petition is listed before the Hon'ble Appellate Tribunal on 20.9.2012 and submitted that a request would be made before the Hon'ble Tribunal to extend the date of implementation in view of the pendency of the review petition.

2. The Commission directed to list the matter for further hearing after taking into consideration the directions, if any, issued by the Appellate Tribunal in this regard.

By the order of the Commission,

Sd/-
(T. Rout)
Joint Chief (Law)
24.9.2012